

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

22. IA 439/2024 IA 441/2024 in C.P. (IB)/712(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 03.05.2024**

**NAME OF THE PARTIES:- Ashok Paranjpe Vs. Pradeep Kumar
Chakravarty
IN THE MATTER OF
Srei Equipment Finance Limited
V/s
Avarsekar Realty Private Limited
Section: 60(5) U/s 7 of Insolvency and Bankruptcy Code, 2016**

ORDER

IA 439 of 2024:- Counsel, Yash Momaya a/w Abhimanue R appeared for the Applicant through VC and Counsel, Mrunali Lanjeware appeared for the intervener through VC. List this matter on **05.06.2024**.

IA 441 of 2024:- Counsel, Yash Momaya appeared for the Applicant, Counsel, Mrunali Lanjeware appeared for the intervener through VC and Counsel, Pratik Kothari appeared for the Respondent no. 2. Counsel appearing for the Respondent no. 2 seeks time to file reply. Let reply, if any, on behalf of the Respondent no. 2 be filed within a period of two weeks from today by serving an advance copy on the other side at least two days before the next date of hearing. List this matter for further consideration on **05.06.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)